

ITEM NO.6

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Civil Appeal No(s). 2480/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

DILEEP SHARMA & ORS.

Respondent(s)

IA No. 177410/2018 - EXEMPTION FROM FILING O.T.)

WITH

C.A. No. 2488/2024 (III-A)

C.A. No. 2483/2024 (III-A)
(FOR AMENDMENT IN CAUSE TITLE ON IA 131218/2019
FOR APPLICATION FOR SUBSTITUTION ON IA 176307/2019
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA
176308/2019
FOR SETTING ASIDE AN ABATEMENT ON IA 176309/2019
FOR CONDONATION OF DELAY IN FILING ON IA 197563/2019)

C.A. No. 2481/2024 (III-A)
(FOR ADMISSION and I.R. and IA No.80466/2018-CONDONATION OF DELAY
IN FILING and IA No.80467/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.80469/2018-EXEMPTION FROM FILING O.T.)
C.A. No. 2486/2024 (III-A)

C.A. No. 2487/2024 (III-A)

C.A. No. 2485/2024 (III-A)
(FOR ADMISSION and I.R. and IA No.80410/2018-CONDONATION OF DELAY
IN FILING and IA No.80411/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.80412/2018-EXEMPTION FROM FILING O.T.)
C.A. No. 2482/2024 (III-A)

C.A. No. 2484/2024 (III-A)
(FOR ADMISSION and I.R. and IA No.79862/2018-CONDONATION OF DELAY
IN FILING and IA No.79863/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.79865/2018-EXEMPTION FROM FILING O.T.)

C.A. No. 2463/2024 (III-A)
(NMD
FOR EXEMPTION FROM FILING O.T. ON IA 123823/2018
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
150210/2018
FOR EXEMPTION FROM FILING O.T. ON IA 150211/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 22675/2019

FOR EXEMPTION FROM FILING O.T. ON IA 22678/2019

IA No. 123823/2018 - EXEMPTION FROM FILING O.T.

IA No. 22678/2019 - EXEMPTION FROM FILING O.T.

IA No. 150211/2018 - EXEMPTION FROM FILING O.T.

IA No. 150210/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 22675/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2489/2024 (III-A)

C.A. No. 2707/2024 (III-A)

(FOR ADMISSION and I.R. and IA No.122963/2018-CONDONATION OF DELAY IN FILING and IA No.122964/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.122965/2018-EXEMPTION FROM FILING O.T.)

Date : 29-04-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Ravindra Raizada Sr. Adv, A.A.G.
Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)

Mr. T. Mahipal, AOR
Mr. Mukul Kumar, AOR
Mr. P. I. Jose, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. Nos. 2480,2488,2489,2481, 2484, 2487, 2482, 2485 and 2463 of 2024

In all the matters numbered above, service is complete.

The appearing respondents are granted four weeks time to file counter affidavit, if not already filed.

After expiry of the said period, the matters be processed for listing before the Hon'ble Court, as per rules.

C.A No. 2707/2024

Two weeks time, is granted to Id. counsel for the appellants, to take fresh steps and file fresh particulars, to issue notice to respondent Nos. 6, 11 and 13.

Service of notice is awaited from the concerned High Court in respect of respondent No.4.

Issue reminder.

Service is complete on rest of the respondents.

List again on 31.7.2024.

C.A. No. 2483/2024

Two weeks time, is granted to appellants, to file application for substitution to bring on record Lrs. of deceased respondent No. 22.

Service is complete on rest of the respondents.

List again on 31.7.2024.

C.A. No. 2486/2024

Two weeks time, is granted to Id. counsel for the appellants, to take fresh steps and file fresh particulars, to issue notice to respondent No.4.

List again on 31.7.2024.

PRADIP Y. LADEKAR
Registrar

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